

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject:- Celebration of the Republic Day-2025.


ORDER No.22/RJ/HCWJ/2025

Dated :23.01.2025

The main function of the Republic Day-2025 is to be held at High Court Lawns, opposite VIP entry to the High Court Building Janipur, Jammu, where His Lordship Hon'ble the Chief Justice will preside over the function and will unfurl the National Flag.

All the officers/officials of Jammu Wing, including the Personal Staff of High Court Wing, Jammu, are called upon to attend the function as a part of their official duty. All the officers of their respective offices/sections shall ensure their own participation and also of the officers/officials subordinate to them in the function on 26th January, 2025 at 8:00 A.M sharp.

Further, all the officers/officials shall ensure to wear proper uniforms/dress code while attending the function.

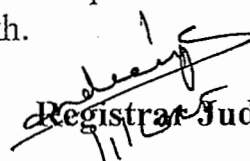

(Sandeep Kour)
Registrar Judicial

No:141-146/RJ/HCWJ/2025

Dated :- 23.01.2025

Copy to the;

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for information.
2. Joint Registrar Judicial, High Court Wing, Jammu, for information.
3. All Secretaries (Personal Staff) High Court Wing, Jammu, for information and with a request to circulate the above circular on among their personal staff for necessary compliance.
4. In-charge (Estates), High Court Wing, Jammu, for information and with the direction to make necessary arrangement.
5. In-charge Security High Court Wing, Jammu, for information and necessary action.
6. I/c NIC, High Court Wing, Jammu, for information and to upload the circular on the official website of High Court of J&K and Ladakh.


Registrar Judicial
24/1/25